

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †1790**

TO BE ANSWERED ON THE 02ND JULY, 2019/ ASHADHA 11, 1941 (SAKA)

ANTI-TERROR MEASURES

†1790. SHRI AJAY MISRA TENI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering to prepare any special action plan with a view to eliminating terrorism in the country;

(b) if so, whether terrorism and separatism is likely to be fully controlled after implementation of this action plan especially in Jammu & Kashmir; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a): The Government has adopted zero tolerance policy to tackle terrorism. Close and effective coordination mechanism exists between intelligence and security agencies at the Centre and the State level. The Multi Agency Centre (MAC) has been strengthened and re-organized to enable it to function on 24x7 basis for real time collation and sharing of intelligence with the central/ state Agencies Concerned. States have

raised Special Forces to deal with terror incidents and Central Armed Police Forces and National Security Guards have also been stationed at different locations to assist the States in dealing with such incidents. The Central Agencies have been organising capacity building programmes for the States forces regarding intelligence sharing and investigation of terror cases.

(b) to (c): Terrorist activities have reduced significantly in the Hinterland of the country. Extremist / insurgent / terrorist incidents have also significantly reduced in North Eastern States and in the Left Wing Extremism affected areas. In Jammu & Kashmir, security forces are proactively engaging with terrorists as per the Government policy of zero tolerance towards terrorism, resulting in neutralization of large number of terrorists.
